

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.01.2021 (TUESDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)**

## **For Hearing**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>   | <b>Counsel for Appellants</b>  | <b>Counsel for Respondents</b>                                   |
|---------------|--|--|--------------------------------|--|
| <b>1.</b>     | Comp. App. (AT)<br>No. 134 of 2020<br><br><b>Part Heard</b>  | Macquarie SBI Infrastructure investment Pte Ltd. & Anr.<br>Vs.<br>Soham Renewable Energy India Pvt Ltd & Ors.<br><br><b>With</b> | Sonam Gupta                    | Neha Mathen-R2 to R6<br>Anuradha Agnihotri-R7                    |
| <b>2.</b>     | Comp. App. (AT)<br>No. 135 of 2020<br><br><b>Part Heard</b>  | Macquarie SBI Infrastructure Investments Pte Ltd. & Ors.<br>Vs.<br>K. Sadananda Shetty & Ors.                                    | Mamu Mishra                    | Sonam Gupta<br>Shailja Agarwal-R1 to R5<br>Anuradha Agnihotri-13 |
| <b>3.</b>     | Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)<br><br><b>Part Heard</b> | Macedon Indo Austrian Ventures Pvt. Ltd.<br>Vs.<br>New Standard Engineering Co. Ltd.   | Aditya Narain<br>Gaurav Sharma | Tamanna Goyal  |
| <b>4.</b>     | Comp. App. (AT) (Ins) No. 521 of 2020  | B.S. Krishan<br>Vs.<br>Stressed Assets Stabilization Fund (SASF) & Anr.  | R. Anand<br>Padmanabhan        | Sidhartha Barua-R1<br>Satya Devi-R2<br>Alamuri-IRP               |

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**By the order of Hon’ble Acting Chairperson**

**-sd/-  
Registrar**